

BEFORE T.N. TIWARI, ADDL. SECRETARY & FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE : DEPARTMENT OF LEGAL AFFAIRS
Room No. 409, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

Dated: 10.08.2015
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Appeal No.21(664)2015-IC(RTI)

IN THE MATTER OF:

Mr. Krishan Pal S/o Shri Chattar Singh,
R/o Village Karoda Mahajan,
Tehsil Buddhana, District Muzaffarnagar
Uttar Pradesh.

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan, New Delhi.

Respondent

ORDER

10.08.2015
12-08-2015

The Appellant-Applicant filed an RTI application dated 24.06.2015 (received on 03.07.2015) seeking information on 8 points and the Respondent-CPIO, vide, his letter dated 09.07.2015 furnished the information sought by the Appellant-Applicant. Aggrieved by the information supplied by the Respondent-CPIO, he preferred the present appeal mentioning a back date 06.04.2015 but referring therein to CPIO's letter dated 09.07.2015 which he appears to have been received on 21.07.2015.

2. I have gone through the Appeal Memo and the information furnished thereon by the Respondent-CPIO and thereafter, I am of the opinion that the information sought by the Appellant-Applicant is of the nature of seeking legal advice/opinion and is not covered under the definition of "Information" under Section 2(f) of the RTI Act, 2005. Moreover, the information sought for appears to have been pertained to District Administration, Shamli, District, U.P. and the Government of Uttar Pradesh. However, the Appellant Applicant may like to pursue his RTI application directly with CPIO/Appellate Authority, District Administration, Shamli, District, U.P. and Chief Secretary, UP Government. Hence, the information supplied by the Respondent-CPIO, vide, his letter dated 09.07.2015 is in order. There survives nothing in the instant appeal and the same deserves to be dismissed being devoid of merits.

3. Appeal dismissed.

4. Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 is the 2nd Appellate Authority.

(T.N. TIWARI)

Additional Secretary & Appellate Authority

Copy to:

- 1) Mr. Krishan Pal S/o Shri Chattar Singh, R/o Village Karoda Mahajan, Tehsil Buddhana, District Muzaffarnagar, Uttar Pradesh. (By Speed Post)
- 2) Shri K Ginkhan Thang, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.
- 3) Shri PR Ramanathan, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.